

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO.1024/2016**

**IN THE MATTER OF:**

KJS Concrete Pvt. Ltd. .... Applicant/petitioner  
Vs.  
Skyline International Services Pvt. Ltd. .... Respondent

**Order under Section 433 (e)& 434 of the Companies Act, 2016**

**Order delivered on 20.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Saurabh Kalia,  
Ms. Samridhi Gogia, Advocates

For the Respondent :

**ORDER**

Notice to show-cause as to why petition be not admitted.

List the matter on 29<sup>th</sup> September, 2017.

Sd/-

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**